## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 7(ND)2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.08.2016

NAME OF THE COMPANY:

M/s. Jhankar Benquets Pvt. Ltd.

Vs

M/s. Vista Hospitality Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

11) P. Nagerth Advocate Petitioner 3 Studie

12) Shuchi Seywar Advocate Letchurar 3 Studie

Order

The learned counsel for the parties have requested for short adjournment.

List on 23<sup>rd</sup> August 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 3.8.2016